

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
OLD RED BUILDING, 38, M.C. Marg, CIVIL LINES, ALLAHABAD

Dated: 16/5/2016

To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/ 70193/2016 DB& MO 70154/2016 dated 11/05/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.

Asstt. Registrar

Application	Appeal	Name and Address of Appellant
ST/MISC/70176/2016	ST/50702/2015	COMMISSIONER OF CENTRAL EXCISE, LUCKNOW 7-A, ASHOK MARG, LUCKNOW
		DROOLY'S CATERING SERVICES PVT LTD 3/257, VISHWAS KHAND GOMTI NAGAR, LUCKNOW

Name and Address of Respondent
DROOLY'S CATERING SERVICES PVT LTD 3/257, VISHWAS KHAND GOMTI NAGAR, LUCKNOW

Other Appellants and Respondents as per Annexure

Copy To

3 Advocate(s) / Consultant(s)

4 Bar Association, CESTAT, ALLAHABAD

5 Director Publications, Customs, Excise- I.P. Estate, Delhi

6 Mis Centax Publications Pvt. Ltd., 1512-D, Disha Park, Pitambara Marg, New Delhi-11

7 Company Law Institute of India Pvt. Ltd., No 7 (old no 36), Vaillyaram Street, T. Nagar, Chennai-17

8 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

9 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

10 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-S, Sector-10, Faridabad 121003 (Haryana)

11 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

12 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

13 The ICFAI society, 52, Nagarjuna Hill, Panjagutta Hyderabad.-500082

14 C.D.R. 15 Office Copy 16 Guard File.

17.M.S KNOWLEDGE PROCESSING PVT LTD(TAMMANAGEMENTINDIA.COM)

Asstt. Registrar
Regional Bench, Allahabad

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH : ALLAHABAD**

**MA-70176/16
& S.T. Appeal No.50702/15**

Arising out of O/A No.228-ST/APPL-LKO/LKO/2014 dated 03.11.2014
passed by Commr. (Appeals) of Central Excise, Customs & S.Tax,
Lucknow.

For approval and signature:

**HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)**

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1. Whether Press Reporters may be allowed to see
the Order for publication as per Rule 27 of the
CESTAT (Procedure) Rules, 1982? : No
 2. Whether it should be released under Rule 27 of the
CESTAT (Procedure) Rules, 1982 for publication
in any authoritative report or not? : Yes
 3. Whether His Lordship wishes to see the fair copy
of the Order? : Seen
 4. Whether Order is to be circulated to the Departmental
Authorities? : Yes
-

Commissioner of Central Excise & S. Tax, Lucknow

...APPELLANT(S)

VERSUS

M/s Drooly's Catering Services Pvt. Ltd.

RESPONDENT (S)

APPEARANCE

Shri Rajeev Ranjan, Joint Commr. (D.R.) for the Department
None for the Respondent (s)

CORAM:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

DATE OF HEARING & PRONOUNCEMENT : 11.05.2016

Final ORDER NO. 70193/2016
Misc ORDER No. 70154/2016



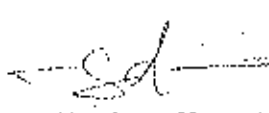
Per Mr. Anil Choudhary :

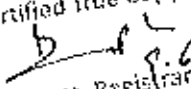
Heard the Id.A.R. for Revenue. Appeal is disposed off as withdrawn, as prayed in E/M.A.No.70176/16, without entering into merits. M.A. also stands disposed off.

(Pronounced in the open Court)


(Anil G. Shakkarwar)
Member (Technical)

mm


(Anil Choudhary)
Member (Judicial)

प्रमाणित प्रति / Certified True Copy

 सहायक रजिस्ट्रार / Asstt. Registrar
 सी.एस.टी.ए. विभाग, प्रमाणित प्रति सेवा केंद्र
 अर्थीक विभाग / (C.E.S.T.A.T.)
 38, एन. टी. मार्ग, मुंबई-211001
 38, N. T. MARG, MUMBAI-211001

